

ITEM NO.501+502

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition (Civil) No.1011/2022

SUPRIYO @ SUPRIYA CHAKRABORTY & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(With IA No.77591/2023 - APPLICATION FOR PERMISSION, IA No.78072/2023 - APPLICATION FOR PERMISSION, IA No.74124/2023 - INTERVENTION APPLICATION, IA No.77910/2023 - INTERVENTION APPLICATION, IA No.82327/2023 - INTERVENTION APPLICATION, IA No.77890/2023 - INTERVENTION APPLICATION, IA No.71983/2023 - INTERVENTION APPLICATION, IA No.77826/2023 - INTERVENTION APPLICATION, IA No.67243/2023 - INTERVENTION APPLICATION, IA No.78130/2023 - INTERVENTION APPLICATION, IA No.82649/2023 - INTERVENTION APPLICATION, IA No.67241/2023 - INTERVENTION APPLICATION, IA No.77589/2023 - INTERVENTION APPLICATION, IA No.78104/2023 - INTERVENTION APPLICATION, IA No.82585/2023 - INTERVENTION APPLICATION, IA No.57252/2023 - INTERVENTION APPLICATION, IA No.76395/2023 - INTERVENTION APPLICATION, IA No.82418/2023 - INTERVENTION APPLICATION, IA No.53929/2023 - INTERVENTION APPLICATION, IA No.76346/2023 - INTERVENTION APPLICATION, IA No.78063/2023 - INTERVENTION APPLICATION, IA No.82401/2023 - INTERVENTION APPLICATION, IA No.52855/2023 - INTERVENTION APPLICATION, IA No.82381/2023 - INTERVENTION APPLICATION, IA No.52775/2023 - INTERVENTION/IMPLEADMENT, IA No.72352/2023 - INTERVENTION/IMPLEADMENT, IA No.75060/2023 - INTERVENTION/IMPLEADMENT, IA No.78057/2023 - INTERVENTION/IMPLEADMENT, IA No.78594/2023 - PERMISSION TO APPEAR AND ARGUE IN PERSON and IA No.78593/2023 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

WITH W.P.(C) No.1020/2022 (PIL-W)

(With IA No.176659/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No.1105/2022 (X)

W.P.(C) No.1141/2022 (X)

W.P.(C) No.1142/2022 (X)  
(With IA No.201628/2022-EXEMPTION FROM FILING AFFIDAVIT)  
W.P.(C) No.1150/2022 (X)  
(With IA No.53745/2023 - APPLICATION FOR PERMISSION)  
W.P.(C) No.93/2023 (X)  
W.P.(C) No.159/2023 (PIL-W)  
W.P.(C) No.129/2023 (X)  
(With IA No.24442/2023-EXEMPTION FROM FILING O.T.)  
W.P.(C) No.260/2023 (X)  
T.C.(C) No.5/2023 (XVI-A)  
T.C.(C) No.6/2023 (XVI-A)  
W.P.(C) No.319/2023 (X)  
T.C.(C) No.7/2023 (XVI-A)  
T.C.(C) No.8/2023 (XVI-A)  
T.C.(C) No.10/2023 (XVI-A)  
T.C.(C) No.9/2023 (XVI-A)  
T.C.(C) No.11/2023 (XVI-A)  
T.C.(C) No.12/2023 (XVI-A)  
T.C.(C) No.13/2023 (XVI-A)  
W.P.(C) No.478/2023 (X)

Date : 26-04-2023 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL  
HON'BLE MR. JUSTICE S. RAVINDRA BHAT  
HON'BLE MS. JUSTICE HIMA KOHLI  
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

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TCC 13/2023

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WPC 1105/2022 &  
WPC 1150/2022

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WPC 1141/2022

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WPC 1142/2022

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WPC 129/2023**

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TCC 10/2023 &  
TCC 12/2023

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For M/s Ram Sankar

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 Arguments heard in-part.
- 2 Put up for further hearing tomorrow (27 April 2023) as part heard matter.

**(CHETAN KUMAR)**  
A.R. - cum - P.S.

**(MATHEW ABRAHAM)**  
COURT MASTER